

Name of the Corporate Debtor: Sebacic India Limited; Date of Commencement of CIRP: 15-05-2024; List of Creditors as on: 06-06-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	167303358	1	163537858	35.25		3765500		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	5	213151598	5	176691971	38.09		36459627		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	7	14483755	2	373317	0.08		74217	14036221	Annexure 6
7	Operational creditors (Government Dues)	1	42272008	1	42272008	9.11		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	84953411	24	81033642	17.47		3909101	10668	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		38	522164130	33	463908796	100.00		44208445	14046889	